

borrowers in the Union Territory is expected to improve.

#### Development Officers of L.I.C.

\*1107. SHRI SHYAM LAL DHURVE: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Development Officers of the Life Insurance Corporation of India had gone on strike in March, 1978;

(b) if so, the number of days the strike continued and what were their demands;

(c) the extent of loss of business suffered by the Government due to this strike by Development Officers of L.I.C.;

(d) whether this strike of Development Officers of L.I.C. is likely to have any effect on the bonus payments to the policy holders for the year;

(e) if so, the extent thereof; and

(f) the steps taken to avert such situation in future?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b). Yes, Sir. The Development Officers of the Life Insurance Corporation of India had gone on strike during the month of March, 1978 in support of their demand for withdrawal of the Scheme of cost norms introduced by the LIC in 1966 and restoration of guarantees relating to grant of automatic increments, employment security and protection of emoluments irrespective of performance. Their strike lasted from 8th March, 1978 to 27th March, 1978.

(c) The new business under individual assurances during the period of strike in 1978 compared to the new business during the corresponding

period of the preceding year, is given below:—

(In crores of rupees)

	8-3-77 to 27-3-77	8-3-78 to 27-3-78
Sum proposed .	116.50	80.08
Sum assured .	120.85	107.73

(d) and (e). Bonuses are declared by the LIC on the basis of the biennial actuarial valuations and the next valuation is due as at 31st March, 1979. The actuarial valuation takes into account the experience during the inter-valuation period in the matter of mortality, yield on investments and expenses of management. It is not possible to quantify in precise terms the likely effect of the Development Officers' strike on the bonus which would be declared at the next valuation. The relative costs on the Development Officers during the inter-valuation period would, however, be reflected in the results of that valuation.

(f) Negotiations are being held with National Federation of Field Workers with a view to evolving norms for appraising the performance of Development Officers.

#### Restoration of D.A. Forced on the Employees during Emergency

\*1108. SHRI BHAGAT RAM: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that 1/2 per cent D.A. cut was forced on the employees during emergency;

(b) whether Government propose to undo this gross excess of emergency by restoring the D.A. cut; and

(c) when is it proposed to restore this D.A. cut?